



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.09.2025

### **NOTICE**

Please take notice that the following matter listed in the Court – II on 18.09.2025 will not be taken up. The next date of hearing in the matter is **25.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 184 of 2024  <b>Part Heard</b>	Raja Som Sehrawat Vs. Optiemus Infracom Ltd.	Mahua Kalra	Abhishek Rathi

By order of Hon'ble Chairperson  
-Sd/-  
Registrar